NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.364/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:

Computer Business (India) Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

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S. No. NAME DESIGNATION

SIGNATURE

RITIKA AGRAWAL PCS, Mumberi

F. S. Agranew

ORDER CP 364/14/NCLT/MB/MAH/2017

- 1. Learned Representative is present.
- 2. Advertisement as per the provisions of the Act is yet to be done.
- 3. Adjourned to 22nd December 2017.

Sd/-M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017